

(b) Some of the salient features of the amendments proposed in the draft bill are:—

(i) A separate definition of spurious drugs;

(ii) The scheme of penalties as being modified on a rational basis. Minimum and maximum penalties are being provided for serious offences;

(iii) Provision for punishment with life imprisonment has been made where it is proved that the use of an adulterated, spurious or sub-standard drug has caused grievous hurt or death, solely on account of its being adulterated, spurious or sub-standard;

(iv) The powers of drugs Inspectors are being enhanced to enable them to check the trade of spurious drugs;

(v) The constitution of the Drugs Advisory Committee is being made mandatory on the part of the States. Representatives of the consumers, medical profession drug industry and trade, Central Government etc. would be on this Committee;

(vi) The Central Government is being empowered to prohibit the import, manufacture, sale or distribution of a drug, which is considered injurious to health or ineffective therapeutically; and

(vii) Provision is being made for certain offences punishable under the Act with imprisonment for a term not exceeding three years to be tried in a summary way by a First Class Judicial Magistrate;

(c) The draft amendment Bill is still in the consideration stage in consultation with the Ministry of Law, Justice and Company Affairs.

### International Pediatrics Conference in Delhi

179. SHRI I. TOMPOK SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of countries which participated in the Fifteenth International Pediatrics Conference held in Delhi from the 23rd to 29th October, 1977 and what is the number of delegates who attended the Conference including the delegates from India; and

(b) what is the amount for expenditure involved and the collection made from the delegates to the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) 82 countries participated in the Fifteenth International Pediatrics Conference held in Delhi from the 23rd to 29th October, 1977. A total number of 3009 Full Members and 1055 Accompanying Members attended the Conference, including the delegates from India.

(b) According to the information received from the Secretary General of the Conference, during 1976-77 and upto June, 1977, a total amount of Rs. 17,35,456.00 has been collected from the delegates to the Conference. As regards expenditure involved, as the Conference has just concluded, the accounts are under finalisation and it will take some time before full picture is available.

### Selection grade for teachers and Laboratory Assistants in Ramjas Schools

180. SHRI ROSHAN LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the seniority list of the trained graduate